

Nature of case-Cr.M.P
Filing no.-8250/2020

Binod Kumar Burnwal Vs. The State of Jharkhand & Anr.
Advocate Name- M. B Lal

DEFECTS:-

6(a) Provision of Law may be verified/corrected.

8. As per reopr of List & Computer Section A.B.A No- 2397/2018 has been D/O on 04.10.2018.

9(i) Presentation form may be filled up correctly.

(ii) Alias name of Petitioner may be stated at brown cover, A.G Slip, Index Page and Page no.1.

(iii) Case Nature and Year may be corrected at Page no 1.

(iv) Party position may be correctly stated at Index Page.

(v) Order dt. stated at Page no. 1 is not tally with Annex-1.

(vi) Name of Opposite Party no. 2 (Spelling) stated at page no. 2 does not tally with Annex-2.

(vii) Name of Hon'ble Mr. Justice may be stated in para 1, 2 and Prayer Portion.

(viii) Name of Hon'ble Mr. Justice may be correctly stated in Para-2.

(ix) Name of Petitioner stated in Para 1 and Page no. 7 may be verified/corrected.

(x) P.O and P.S name of Petitioner may be stated at page no. 1.